Annexure-9

Name of the Corporate Debtor: - Yashraj Containeurs Limited
Date of Commencement of CIRP: - 22 nd February, 2024
List of Creditors as on: - 24/04/2025

List of Other creditors, (other than financial creditors and operational creditors)

S.No		Name of the Creditor	Details of Claim Received		Details of Claims Admitted							Amount of			
	No		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by any guarantee	Whether Related Party?	% of voting share in CoC	Amount of Contingent Claim	any mutual dues that may be setoff	Amount of claim undue verification	Amount of claim not admitted	Remarks if any
	1	Precision Containeurs Limited	21-03- 2024	₹ 68,58,528.00	₹53,21,879	Other Claim	NIL	NIL	YES	-	NIL	NIL	-	₹ 15,36,649	Note 1 (below)
TOTAL				₹ 68,58,528.00					-					₹ 15,36, 649	

Note:

As per the order, the amount due has been classified as receivable. Additionally, the Hon'ble Adjudicating Authority has not specified any interest component for the said dues. In light of this and the absence of any substantiation for the interest component, the amount of ₹6,28,778 has not been admitted. Furthermore, the claim indicates that the Corporate Debtor has previously paid ₹36,51,121. Since ₹9,07,871 was considered as interest without substantiating evidence, the same is being deducted from the principal amount.